11.03 hrs.

Title: References made to the passing away of Shri Murasoli Maran (Member of 4th, 5th, 11th, 12th and sitting member of 13th Lok Sabha and Rajya Sabha from 1977-95) on 23 November, 2003; Shri G. Mallikarjunappa (Member of 11th and sitting member of 13th Lok Sabha) on 30 November, 2003; Shri B.K. Nair (Member of 6th and 7th Lok Sabha) on 11 November, 2003; Shri S. Ramasamy (Member 6th Lok Sabha) on 22 August, 2003; Shri Nirmal Chandra Jain (Member 6th Lok Sabha) on 22nd September, 2003; Shri Kalicharan Sakargayam (Member 8th Lok Sabha) on 24 October, 2003; Smt. Subhadra Joshi (Member 1st, 2nd, 3rd and 5th Lok Sabha) on 29 October, 2003; Shri Kushak Bakula (Member 4th and 5th Lok Sabha) on 4 November, 2003 and Shri M.L. Sondhi (Member 4thLok Sabha) on 24 November, 2003, respectively.

OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of two of our sitting Members, namely Sarvashri Murasoli Maran and G. Mallikarjunappa and seven of our former colleagues, namely, Sarvashri B.K. Nair, S. Ramasamy, Nirmal Chandra Jain, Kalicharan Sakargayam, Shrimati Subhadra Joshi, Shri Kushak Bakula and Shri M.L. Sondhi.

Shri Murasoli Maran was a sitting Member of Lok Sabha representing the Madras Central Parliamentary Constituency of Tamil Nadu. Earlier, Shri Maran was also a Member of the Fourth and Fifth Lok Sabha from 1967 to 1977, the Eleventh Lok Sabha during 1996-97, and the Twelfth Lok Sabha during 1998-99, representing the same constituency of Tamil Nadu. Shri Maran was also a Member of Rajya Sabha for three terms from 1977 to 1995.

A multi-faceted personality, Shri Maran left an indelible impression in various fields he chose to enter; be it politics, journalism, literature or cinema. His innate administrative skills came to fore while serving in the Union Council of Ministers as a Minister of Urban Development during 1989-90; the Minister of Industry from 1996 to 1998; and the Minister of Commerce and Industry from 1999 to 2002. At the time of his death, he was Union Minister without portfolio.

Shri Maran was an outstanding parliamentarian. He served as a Member of various Parliamentary Committees. A widely travelled person, Shri Maran was a Member of the Indian Parliamentary Delegation to Commonwealth Parliamentary Conference at London in 1989; and the Indian Delegation to Germany and Ireland in 1994. In his capacity as the Minister of Commerce and Industry, he represented India in the WTO negotiations. He brilliantly championed the cause of developing countries at the WTO Conference at Doha, Qatar. He was held in high esteem in various international fora.

Shri Maran was also a well-known social worker. He worked relentlessly for the upliftment of the poor and the downtrodden.

A man with a literary bent of mind, Shri Maran authored a number of books. He was editor of "*Murasoli*", a Tamil daily and "*The Rising Sun*", an English weekly. As a director, producer, author and screen-play writer, he made a significant contribution to the Tamil film industry.

Shri Murasoli Maran passed away on 23rd November, 2003 at Chennai, Tamil Nadu, at the age of 69. In his death, we have lost a dynamic public figure and a parliamentarian of great repute.

Shri G. Mallikarjunappa was a sitting Member of Lok Sabha representing the Davangere parliamentary constituency of Karnataka. He was a Member of the Eleventh Lok Sabha also representing the same constituency.

Shri Mallikarjunappa actively participated in the proceedings of the House. During the Eleventh Lok Sabha, he served as a Member of the Committee on Agriculture and the Consultative Committee of the Ministry of Tourism. During the present Lok Sabha, he was a Member of the Committee on Industry.

An active political worker, he participated in India's freedom struggle with great zeal.

He was an agriculturist, trader and industrialist by profession. He served various organisations in different capacities. He served as Director, Primary Land Development Bank during 1952-57, as President of the Milk Producers Cooperative Society and of the *Krishi Samaj*, Chitradurga, from 1986 to 1989; and as a Member of the Coconut Development Board and the Coir Board from 1996 onwards. He was also instrumental in the establishment of the Chamber of Commerce and market facility for Arecanut trade at Bheemasamudra.

Shri Mallikarjunappa was a devoted social worker. He strove for upliftment of the poor and worked relentlessly for the amelioration of the lot of farmers; and provision of educational and drinking water facilities in rural areas.

A man with a literary and artistic bent of mind, he authored "Divya Chetana' in Kannada in 1992; and contributed a number of articles in the publications brought out by the Kannada Sahitya Parishad. He also evinced interest in Drama.

Shri Mallikarjunappa was a widely travelled person. Besides visiting several countries, he visited Vatican City as a participant of World Peace Tour.

Shri Mallikarjunappa passed away on 30th November, 2003 at Mumbai at the age of 74.

Shri B.K. Nair was a Member of the Sixth and the Seventh Lok Sabha from 1977 to 1984, representing the Mavelikara and Quilon Parliamentary Constituencies of Kerala.

Shri Nair was a member of the Committee on Subordinate Legislation from 1978 to 1979 and a Member of the Committee on Public Undertakings from 1980 to 1982. He was also a Member of the Consultative Committees on Labour from 1977 to 1978 and on Planning from 1978 to 1979.

He also served as a Member of the Rubber Board from 1980 to 1984; the Marine Products Export Development Authority from 1983 to 1984; and the Coir Board in 1984.

Shri Nair was a teacher and journalist by profession. He actively participated in India's Freedom Movement also.

Shri Nair was an eminent Trade Union leader. He served as the President, Kerala National Plantation Workers' Federation and was Workers' Representative in several All India Committees and Conferences including the Plantation Committee of Kerala on which he served for nearly twenty years. He worked hard for ameliorating the lot of the plantation workers.

Shri Nair was a widely travelled person. He represented Indian workers at the International Labour Organisation Committee meetings on Plantation held in Bandung, Indonesia in 1950 and at Geneva in 1955 and the International Labour Organisation Plantation Seminar in Kandy, Sri Lanka in 1974.

Shri B.K. Nair passed away on 11th August, 2003 at Ernakulam, Kerala, at the age of 86.

Shri S. Ramasamy was a Member of the Sixth Lok Sabha from 1977 to 1979, representing the Periyakulam Parliamentary Constituency of Tamil Nadu.

Shri Ramasamy was an agriculturist by profession. He worked relentlessly for the promotion of *Kisan* Organisations.

Shri Ramasamy evinced keen interest in Tamil literature. He authored "Anna in America" in Tamil.

Shri S. Ramasamy was also a sports enthusiast.

He passed away on 22nd August, 2003 at Gudalur, Tamil Nadu, at the age of 76.

Shri Nirmal Chandra Jain was a Member of the Sixth Lok Sabha from 1977 to 1979, representing the Seoni Parliamentary Constituency of Madhya Pradesh.

He served as a Member of the Committee on Private Members' Bills and Resolutions from 1977 to 1978 and the Rules Committee from 1978 to 1979.

A widely travelled person, Shri Jain was a Member of the Indian Parliamentary Delegation which visited Japan and the Republic of Korea in 1978.

Shri Jain was an eminent lawyer. He rose to become the Advocate-General of Madhya Pradesh in 1990. He was a Member of the Eleventh Finance Commission of India from 1998 to 2000.

Shri Jain was an active social worker. He was a Member of several All India Bodies of Jain Community. He served as General Secretary, Madhya Pradesh Bhagwan Mahavir 2500 Nirwanotsava Samiti; and as President of Shri Jain Panchayat Sabha, Jabalpur. He was also a Member of the Madhya Pradesh Council of Sports and the Madhya Pradesh Olympic Executive Committee.

Shri Jain reached the pinnacle of his public life when he became the Governor of Rajasthan in May, 2003, the office he held till his death.

Shri Jain passed away on 22nd September, 2003 at Jaipur, Rajasthan, at the age of 75, after a brief illness.

Shri Kalicharan Sakargayam was a Member of the Eighth Lok Sabha from 1984 to 1989, representing the Khandwa Parliamentary Constituency of Madhya Pradesh.

Earlier, he was a Member of the Madhya Pradesh Legislative Assembly from 1967 to 1977.

Shri Sakargayam was an active parliamentarian. He took keen interest in parliamentary proceedings. He was a Member of the Committee on Subordinate Legislation from 1987 to 1989.

An advocate by profession, Shri Sakargayam served as the Secretary, Bar Association of Khandwa in 1957 and thereafter, as its Chairman from 1963 to 1964. He was the founder member of The Law College, Khandwa, and The Acharya Motilal Nehru Law College, Khandwa.

Shri Sakargayam was an able administrator. He served on various institutions in Madhya Pradesh in different capacities. He was the Manager and Honorary Secretary of the Nimad Cooperative Central Bank, from 1965 to 1974; and, thereafter, its Deputy Chairman from 1974 to 1977 and Chairman in 1982. He also served as Director of the Madhya Pradesh State Cooperative Consumers Federation, Bhopal, and the All India Cooperative Consumers Federation, New Delhi.

Shri Kalicharan Sakargayam passed away on 24th October, 2003 at Khandwa, Madhya Pradesh, at the age of 85.

Shrimati Subhadra Joshi was a Member of the First, Second, Third and Fifth Lok Sabha from 1952 to 1967 and from 1971 to 1977 representing Karnal, Ambala, Balrampur and Chandni Chowk Parliamentary Constituencies of Punjab, Uttar Pradesh and Delhi respectively.

Shrimati Subhadra Joshi was an active parliamentarian. She served as the Chairman of the Committee on Public Undertakings from 1972 to 1974. She was also a Member of the Business Advisory Committee from 1960 to 1961, 1966 to 1967 and 1971 to 1973; Committee on Absence of Members from the Sittings of the House, from 1963 to 1965; Committee on Public Undertakings from 1964 to 1967 and 1971 to 1972, and the General Purposes Committee from 1972 to 1974.

She also served as the Member of the Delhi Development Provisional Authority from 1956 to 1957; Advisory Council of the Delhi Development Authority from 1961 to 1962 and 1966 to 1967; and the Central Advisory Committee for the National Cadet Corps from 1959 to 1960.

A fearless freedom fighter, Shrimati Subhadra Joshi actively participated in the Freedom Movement and suffered rigorous imprisonment.

She was a well-known social worker. She worked hard for the upliftment of the downtrodden sections of the society. Throughout her life she strove for communal harmony through her organisation "Quami Ekta Trust" and the Journal "Secular Democracy". In recognition of her services, she was awarded the "Rajiv Gandhi National Harmony Award" by the Rajiv Gandhi Foundation in 1995 and the "Communal Harmony Award" by the Government in 1998.

Shrimati Subhadra Joshi passed away on 29th October, 2003 at New Delhi at the age of 84, after a brief illness.

Shri Kushak Bakula was a Member of the Fourth and the Fifth Lok Sabha from 1967 to 1977, representing the Ladakh Parliamentary Constituency of Jammu and Kashmir.

Earlier, Shri Bakula was a Member of the Jammu and Kashmir Legislature from 1951 to 1967. An able administrator, Shri Bakula served as Deputy Minister, Minister of State and Minister, holding important portfolios in the State Government from 1953 to 1967.

Shri Bakula was an active parliamentarian. He was a Member of the Consultative Committees for Defence, Education and Planning and was also associated with several Parliamentary Committees.

A highly respected person, Shri Bakula was the Head Lama of Ladakh. He was recognized as one of the greatest scholars of Tibetan language and Buddhist studies. He occupied a distinct position among the religious leaders in the Buddhist world.

He dedicated himself to the cause of re-establishing and strengthening the religious institutions and faith of the people through proper teaching and meditation.

Shri Bakula was a Member of the Reception Committee formed by the Government of India for the celebrations of the 2500th Buddha Jayanti Celebrations in 1955. He also served as a Member of the Managing Board of Namgayal Institute of Tibetology, Gangtok; and Jammu and Kashmir University Syndicate from 1953 to 1957. He served as Indian Ambassador to Mongolia and was a Member of the Committee for promoting cooperation of Asian Buddhists for peace in Mongolia. He was also associated with several other Buddhist organisations.

A widely travelled person, Shri Bakula was a delegate to the Sixteenth World Conference against Atomic and Hydrogen Bombs held at Tokyo.

Throughout his life, Shri Bakula worked for the preservation and promotion of traditional arts and cultural philosophy and religious literature. He also worked for the economic and cultural development of Ladakh by introducing several developmental schemes.

Shri Kushak Bakula passed away on 4th November, 2003 at New Delhi at the age of 86.

Shri M.L. Sondhi was a Member of the Fourth Lok Sabha from 1967 to 1970 representing the New Delhi Parliamentary Constituency of Delhi.

Shri Sondhi had a brilliant academic record. He had his education at prestigious institutions like Punjab University, Delhi School of Economics, Oxford University, London School of Economics and Charles University, Prague. He was visiting scholar at Columbia University, Harvard University and Institute of International Affairs, Warsaw.

Shri Sondhi joined the Indian Foreign Service after he stood first in order of merit in All India Competitive Examination. He later resigned from the Indian Foreign Service.

Shri Sondhi was associated with the Sanskrit-Hebrew Society, Ananda K. Coomaraswamy Memorial Committee and the Delhi Sangeet Samaj.

Shri Sondhi was an eminent Foreign Policy expert. He wrote a number of articles on Indian Foreign Policy.

Shri M.L. Sondhi passed away on 24th November, 2003 at New Delhi at the age of 70.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed souls.

11.22hrs.

(The Members then stood in silence for a short while.)

MR. SPEAKER: The house now stands adjourned to meet at 11 a.m. tomorrow, the 3rd December, 2003.

11.24 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, December 3, 2003/Agrahayana 12, 1925 (Saka).